

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF KALISMA STEEL PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Kalisma Steel Private Limited
2.	Date of incorporation of corporate debtor	12 October, 2011
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies (Mumbai) under Companies Act, 1956
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U52100MH2011PTC222943
5.	Address of the registered office and principal office (if any) of corporate debtor	406, Sri Krishna, New Link Road, Opp. Laxmi Industrial Estate, Andheri West, Mumbai 400053
6.	Date of closure of Insolvency Resolution Process	09 March, 2021
7.	Liquidation commencement date of corporate debtor	09 March, 2021, (Order received on 22 nd April 2021)
8.	Name and registration number of the insolvency professional acting as liquidator	Mr. Jagdish Ratanlal Ahuja IBBI/IPA-002/IP-N00401/2017-18/11175
9.	Address and e-mail of the liquidator, as registered with the Board	J R Ahuja & Co. , Company Secretaries, UG-329, Dreams Mall, LBS Road, Bhandup West, Mumbai, Maharashtra ,400078 Email: pcsjrahuja@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address: 2C-1405, Dreams Complex, LBS Road, Bhandup West, Mumbai 400078 Email: kspl.liq2021@gmail.com
11.	Last date for submission of claims	22 nd May 2021 (Order received on 22 nd April 2021)

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench has ordered the commencement of liquidation of the Kalisma Steel Private Limited on 9th March, 2021. (Order received on 22nd April 2021)

The stakeholders of Kalisma Steel Private Limited are hereby called upon to submit their claims with proof on or before 22nd May 2021, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

SD/-

Jagdish Ratanlal Ahuja

Liquidator of Kalisma Steel Private Limited

Registration No. IBBI/IPA-002/IP-N00401/2017-18/11175

Date: 26th April 2021

Place: Mumbai